

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No.62 of 2014 &  
IA No. 116 of 2014**

**Dated : 06<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Corporation Ltd. .... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 116 of 2014 to the Respondents returnable on 11.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/pr